## [TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART –II, SECTION 3, SUB-SECTION (i)]

## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF DIRECT TAXES)

## **INCOME-TAX**

## CORRIGENDUM

New Delhi, the 23<sup>rd</sup> June, 2017

G.S.R.\_\_\_(E).--- In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), number 48/2017, dated the 8<sup>th</sup> June,2017, published *vide* number G.S.R. 561(E), dated the 8<sup>th</sup> June,2017, in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section(i), at page 8 in Form No. 26QC,-

for "

" read "	Major Head Code* 2 0	
u	Major Head Code*	
	[Notification No. 55/2017 (F. N	o. 370142/16/2017 – TPL)]
		Lakshmi Narayanan)
		Under Secretary (TPL)